

R.O.C.No.66666-A/2022-B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 151 / 2022

Tmt. J.P.Jaynithi, Sessions Judge, Mahalir Neethimandram, Salem is transferred and posted as Sessions Judge, Special Court for exclusive trial of Cases under POCSO Act, Salem, vice Thiru.G.Saran, transferred.

Thiru.G.Saran, Sessions Judge, Special Court for exclusive trial of Cases under POCSO Act, Salem, is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul, vice Thiru.G.Vijayakumar-I, transferred.

Thiru.G.Vijayakumar-I, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dindigul, who has been appointed on transfer as Judge, Family Court, Dindigul, vide G.O.(D) No.999, Home (Courts-II) Department, dated 18.07.2022, is transferred and posted as Judge, Family Court, Dindigul, in the existing vacancy.

Tmt. C.Jayasree, Additional District Judge and Presiding Officer, Special Court under E.C. Act, Salem, who has been appointed on transfer as Judge, Family Court, Salem, vide G.O.(D) No.999, Home (Courts-II) Department, dated 18.07.2022, is transferred and posted as Judge, Family Court, Salem, vice Tmt.M.E.Padma, transferred.

Tmt.M.E.Padma, Judge, Family Court, Salem is transferred and posted as Additional District Judge (Fast Track Court), Kumbakonam, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 20.07.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

(Signature)
20.07.22
(5.0)